up offices, hangers etc, private airlines have to pay at specified rates, which is - determined, keeping in view the cost of development. The rates vary from airport to airport.

- (e) and (f) The rates are revised, whenever necessary.
 - (g) Docs not arise.

Manila deposit scheme for women 840. SHRI BHUPINDER SINGH MANN: Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that Government have launched a Mahila deposit scheme for women recently;
- (b) if so, the progress made in regard to that, with State-wise details thereof;
- (c) the contribution of the State and the Central Government thereto; and
- (d) what are the other welfare schemes/incentives provided for welfare of the women in country?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF WOMEN AND CHILD

DEVELOPMENT) (KUMARI V1MLA VERMA): (a) Yes, Sir. The Government have launched a scheme of Mahila Samriddhi Yojana (MSY) on 2nd October, 1993.

- (b) Statement is enclosed (sec below).
- (c) On a deposit upto Rs. 30(K- by an adult rural woman, with a lock-in period of one year, Central Government contributes an interest of 25% limited to a maximum amount of Rs. *iy* per account. No contribution from state government has been envisaged under the scheme.
- (d) The other welfare, development and supportive schemes for the women in the country arc Hostels for Working Women, Indira Mahila Yojana, Socioeconomic Programme, Awareness Generation Projects, Employment and Incomegeneration Programme, Vocational Training Programmes for Women, Training of Rural Youth for self-employment, Integrated Rural Development Programme, Development of Women and Children in Rural Areas, Rashtriya Mahila Kosh, Condensed Courses for women and support to Training and Employment Programme.

Statement

Statement referred to part (b) of Rajya Sabha Unstarred Question No. 840 for 7.3.1996 regarding Mahila Deposit Scheme for Women.

SI.No.	Name of the State/UT	No. of Accounts		Amount
		(In lakhs)		deposited
			(Rs.	in Crores)
1.	Andhra Pradesh	21.144		22.77
2.	Arunachal Pradesh	0.027		0.03
3.	Assam	13.089		7.94
4.	Bihar	3.955		4.20
5.	Delhi	0.034		0.07
6.	Gujarat	5.480		9.25
7.	Haryana	3.048		4.86
8.	Himachal Pradesh	1.094		2.66
9.	Jammu & Kashmir	0.373		0.57
10.	Karnataka	10.975		14.38
11.	Kerala	4.485		5.25
12.	Madhya Pradesh	22.979		11.69

to Questions

SI.No	Name of the State/UT	No. of Accounts		Amount
		(In lakhs)		deposited
			(Rs.	in Crores)
13.	Maharashtra	6.136		10.36
14.	Manipur	0.089		0.07
15.	Meghalaya	0.026		0.02
16.	Mizoram	0.097		0.12
17.	Nagaland	0.018		0.04
18.	Orissa	5.001		6.13
19.	Punjab	4.149		5.22
20.	Rajashtan	3.537		5.41
21.	Sikkim	0.100		0.08
22.	Tamil Nadu	20.754		14.33
23.	Tripura	0.224		0.26
24.	Goa	0.301		.0.47
25.	Uttar Pradesh	16.117		20.28
26.	West Bengal	3.908		6.45
27.	Andaman & Nicobar	0.039		0.06
28.	Chandigarh	0.086		0.06
29.	Dadra & Nagar Haveli	0.020		0.04
30.	Daman & Diu	0.012		0.03
31.	Lakshadweep	0.014		0.02
32.	Pondicherry	0.183		0.12
	Total	147.465		153.20

Grant of Air taxi licences

- 841. SHRI VAYALAR RAVI: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to sate:
- (a) the number of applications received from the private agencies for Air taxi licences so far;
- (b) how many licences have been granted so far;
- (c) how many applications are pending; and
 - (d) the reasons therefor?

THE MINISTER OF CIVIL AVIA-TOURISM AND GHULAM NABI AZAD): (a) to (d): 7 Scheduled and 19 Air Taxi Operators arc at present operating in the private sector. In addition, No Objection Certificate have been issued to 30 new applicants to commence services. Consideration of proposals for grant of permission to commence air services is an on-going process.

Broadly the applications are pending on account of inadequacy of necessary information, aircraft type not conforming to Government Policy, non-submission of security programme, non-acceptability of base of operation, etc.

Forcign/NRI Assistance to States for health care

- 842. SHRI A. AUSTIN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether some State Governments have sought assistance from foreign countries and NRIs for the improvement of hospitals in their States;
 - (b) if so, the details thereof; and
- (c) the assistance provided to the State Governments during 1995-96 for the health care schemes, State-wise?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND THE MINISTER OF WATER RESOURCES